

**PART I**



GOVERNMENT OF KERALA

**Law (Legislation-Publication) Department**

NOTIFICATION

No. 21973/Leg.Pbn 2/2016/Law.

*Dated, Thiruvananthapuram, 26th October, 2016.*

The following Act of Parliament published in the Gazette of India, Extraordinary, Part II, Section I dated the 29th day of August, 2016 is hereby republished for general information. The Bill as passed by the Houses of Parliament received the assent of the President of India on the 28th day of August, 2016.

By order of the Governor,

S. SANTHOSH,  
*Joint Secretary.*

## THE APPROPRIATION (No. 3) ACT, 2016

(ACT No. 46 OF 2016)

AN

ACT

*to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2016-17.*

BE it enacted by Parliament in the Sixty-seventh Year of the Republic of India as follows:—

**1. Short title.**—This Act may be called the Appropriation (No. 3) Act, 2016.

**2. Issue of ₹ 103013,74,00,000 out of the Consolidated Fund of India for the financial year 2016-17.**—From and out of the Consolidated Fund of India there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of one lakh three thousand thirteen crore and seventy-four lakh rupees towards defraying the several charges which will come in the course of payment during the financial year 2016-17 in respect of the services specified in column 2 of the Schedule.

**3. Appropriation.**—The sums authorised to be paid and applied from and out of the Consolidated Fund of India by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

THE SCHEDULE  
(See sections 2 and 3)

No. of Vote	Services and purposes	Sums not exceeding			Total
		Voted by Parliament (₹)	Charged on the Consolidated Fund (₹)		
1	2	3	4	5	
1	Department of Agriculture, Co-operation and Farmers Welfare	1400,02,00,000	..	1400,02,00,000	
2	Department of Agricultural, Research and Education	1,00,000	..	1,00,000	
3	Department of Animal Husbandry, Dairying and Fisheries	100,02,00,000	..	100,02,00,000	3
5	Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)	1,00,000	..	1,00,000	
6	Department of Chemicals and Petrochemicals	1,00,000	..	1,00,000	
7	Department of Fertilizers	1,00,000	..	1,00,000	
9	Ministry of Civil Aviation	1,00,000	..	1,00,000	
11	Department of Commerce	1,00,000	..	1,00,000	
12	Department of Industrial Policy and Promotion	1,00,000	..	1,00,000	
13	Department of Posts	1,00,000	..	1,00,000	
14	Department of Telecommunications	1,00,000	..	1,00,000	
			2,72,00,000	2,72,00,000	
		11,15,00,00	..	11,15,00,000	
		150,00,00,000	..	150,00,00,000	
		2000,00,00,000	..	2000,00,00,000	
		500,00,00,000	..	500,00,00,000	

No. of Vote	Services and purposes	Sums not exceeding			Total
		Voted by Parliament (₹)	Charged on the Consolidated Fund (₹)	(₹)	
1	2	3	4	5	
15	Department of Electronics and Information Technology	Revenue 180,00,00,000	..	180,00,00,000	
		Capital 110,00,00,000	..	110,00,00,000	
16	Department of Consumer Affairs	Revenue 580,02,00,000	..	580,02,00,000	
17	Department of Food and Public Distribution	Revenue 27,57,00,000	..	27,57,00,000	
		Capital 40550,00,00,000	..	40550,00,00,000	
18	Ministry of Corporate Affairs	Revenue 55,85,00,000	..	55,85,00,000	
19	Ministry of Culture	Revenue 2,00,000	..	2,00,000	
		Capital 1,00,000	..	1,00,000	
20	Ministry of Defence (Misc.)	Revenue 1,00,000	..	1,00,000	
28	Ministry of External Affairs	Revenue 600,00,00,000	..	600,00,00,000	
29	Department of Economic Affairs	Revenue 60,02,00,000	..	60,02,00,000	
		Capital 1672,18,00,000	..	1672,18,00,000	
32	Transfers to States	Revenue 4000,00,00,000	..	4000,00,00,000	
		Capital ..	3000,00,00,000	3000,00,00,000	
34	Department of Expenditure	Revenue 50,00,00,000	..	50,00,00,000	
37	Department of Revenue	Revenue 38,00,00,000	..	38,00,00,000	
38	Direct Taxes	Revenue 100,00,00,000	..	100,00,00,000	
42	Department of Health and Family Welfare	Revenue 400,06,00,000	..	400,06,00,000	
		Capital 2,00,000	..	2,00,000	

44	Department of Heavy Industry	Revenue	467,07,00,000	..	467,07,00,000
48	Police	Revenue	25,01,00,000	..	25,01,00,000
50	Ministry of Housing and Urban Poverty Alleviation	Revenue	1,00,000	..	1,00,000
51	Department of School Education and Literacy	Revenue	4,00,000	..	4,00,000
52	Department of Higher Education	Revenue	100,02,00,000	..	100,02,00,000
54	Ministry of Labour and Employment	Revenue	1,00,000	..	1,00,000
		Capital	1,10,00,000	..	1,10,00,000
58	Ministry of Micro, Small and Medium Enterprises	Revenue	2,00,000	..	2,00,000
60	Ministry of Minority Affairs	Revenue	1,00,000	..	1,00,000
61	Ministry of New and Renewable Energy	Revenue	1,00,000	..	1,00,000
64	Ministry of Personnel, Public Grievances and Pensions	Revenue	1,00,000	..	1,00,000
66	Ministry of Petroleum and Natural Gas	Capital	1000,00,00,000	..	1000,00,00,000
68	Ministry of Power	Revenue	1,00,000	..	1,00,000
74	Ministry of Road Transport and Highways	Revenue	1,00,000	..	1,00,000
		Capital	31972,68,00,000	..	31972,68,00,000
75	Department of Rural Development	Revenue	10000,00,00,000	..	10000,00,00,000
		Capital	1,00,00,000	..	1,00,00,000
76	Department of Land Resources	Revenue	1,00,000	..	1,00,000
77	Department of Science and Technology	Revenue	1,00,000	..	1,00,000
81	Ministry of Skill Development and Entrepreneurship	Revenue	2,00,000	..	2,00,000
82	Department of Social Justice and Empowerment	Revenue	2,00,000	..	2,00,000

No. of Vote	Services and purposes	Sums not exceeding				
		Voted by Parliament (₹)	Charged on the Consolidated Fund (₹)	Total (₹)		
1	2	3	4	5	6	
84	Department of Space	Capital 300,00,00,000	..	300,00,00,000		
85	Ministry of Statistics and Programme Implementation	Revenue 1,00,000	..	1,00,000		
87	Ministry of Textiles	Revenue 550,01,00,000	..	550,01,00,000		
89	Ministry of Tribal Affairs	Capital 98,10,00,000	..	98,10,00,000		
93	Daman and Diu	Revenue 2,00,000	1,00,000	3,00,000		
		Revenue 1,00,000		1,00,000		
94	Lakshadweep	Capital 3,00,000		3,00,000		
95	Ministry of Urban Development	Capital 2,00,000	17,00,00,000	17,02,00,000		
		Revenue 314,04,00,000	..	314,04,00,000		
96	Ministry of Water Resources, River Development and Ganga Rejuvenation	Capital 2120,00,00,000	..	2120,00,00,000		
		Revenue 18,00,00,000	1,80,00,000	19,80,00,000		
97	Ministry of Women and Child Development	Capital 25,00,00,000	..	25,00,00,000		
98	Ministry of Youth Affairs and Sports	Revenue 200,03,00,000	..	200,03,00,000		
		Revenue 214,85,00,000	..	214,85,00,000		
	Total	99992,21,00,000	3021,53,00,000	103013,74,00,000		